

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 322

IA-325/2023, IA-5407/2022, IA-5245/2021, CA-334/2019, CA-654/2019,
IA-5382/2021, IA-687/2024

IN

IB-404(ND)/2018

IN THE MATTER OF:

M/s. Premsons Super Steel Pvt. Ltd. Petitioner/Applicant

Vs.

M/s. Bank of India Respondent

Order u/S. 10 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 24.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Subhash C. Gupta, Adv. In IA-5382/2021

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **17.05.2024.**

-Sd-
(COURT OFFICER)